

(v) Promotion of joint production of feature and documentary films;

(vi) Cooperation in the development of media facilities;

(vii) Cooperation in the field of cinematography;

(viii) Organisation of each other's film weeks and participation in each other's International Film Festivals.

(ix) Exchange of news and features through suitable agreement between the two countries within the framework of non-aligned newsmen;

(x) Training of Ethiopian candidates in India in rural communication services;

(xi) India's participation in the establishment of a mass media training centre in Ethiopia;

(xii) Participation in periodical book fairs in each other's country; and

(xiii) Exchange of journalists and mass media experts.

Introduction of a NL-W System in Employment exchange

1348. SHRI SHRIKANT VERMA: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that a new procedure has recently been introduced in 'new employment exchanges in order to re-juvenate', waiting period for the fresh registration and to enable the employers to select suitable candidates; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Instructions for the implementation of the new procedure at employment exchanges, with effect from 1-7-1984, have been issued to all the State Governments/Union Territory Administrations, responsible for the administration of employment exchanges.

(b) The main features of this procedure are:—

Introduction of three new simplified cards for registration of different categories of candidates; extension of renewal period from 1 year to 3 years; and preparation of advance annual lists of candidates for submission to employers; on seniority basis. In this procedure, emphasis will be given to provide chances for referral to large number of candidates at present. A system of rotation for submission has also been envisaged to improve their chances of employment.

Import of chemical fertilisers.

1349. PROF. C. LAKSHMANNA: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state;

(a) whether it is a fact that a large quantity of chemical fertilizers continue to be imported as reported in the business Standard of 10th January, 1985;

(b) whether it is also a fact that the country is not fully utilising its natural organic waste including precious tree-leave, and animal dung; and

(?) whether the National Commission on Agriculture had made any recommendations in this regard and if so, whether these are being followed?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH): (a) The Government has to import the chemical fertilisers, in varying quantities, to meet the gap between indigenous production and growing demand.

(b) Efforts are directed towards fuller utilisation of all types of organic waste, to the extent possible, as manure.

(c) Yes, Sir.